

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
1	POCSO SPL CASE	100051/2017	BHANDUP POLICE STATION. Vs AHAMAD RAZAK SHAIKH	Adv. Roy
<u>JUDGMENT</u>				
2	POCSO SPL CASE	100087/2018	The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza	
(Main Matter REMAND APPL POCSO/0101050/2017)				
<u>ARGUMENTS</u>				
3	POCSO SPL CASE	100139/2015	The State Govandi Police Station Vs John Michal Desoza	
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100641/2018	The State of Gavdevi Police Station Vs Veerbhadraram Bhausingh Vislavat	PP
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100181/2017	AGRIPADA POLICE STATION Vs PANKESH SUBHASH UTKAR	
6	POCSO SPL CASE	100438/2017	The State Cuff Parade Police Station Vs Ramdular Rajnarayan Yadav	
7	POCSO SPL CASE	1000601/2018	The State of Shahu Nagar Police Station Vs Mustkim Saleem Khan	PP
<u>CHARGE</u>				
8	POCSO SPL CASE	100343/2018	The State of Santacruz Police Station Vs Darpan Charlie Fernandes	z
9	POCSO SPL CASE	1000385/2018	Kanjurmarg Police Station Vs Sagar Rajesh Gorivale	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	1000426/2018	The State of Cuffe Parade Police Station Vs Rajesh Lalchand Jaiswal	PP
<u>REPLY/SAY</u>				
11	POCSO M A	100852/2020	The State- Vikhroli P Stn Vs Unknown Person	APP
<u>APPEARANCE</u>				
12	POCSO SPL CASE	100061/2017	VIKHROLI POLICE STATION. Vs MUKADAR ALI ISRALALI	
13	POCSO SPL CASE	100115/2018	The State of Dharavi Police Station Vs Taslim Mohd. Moeimuddin Ansari	
(Main Matter REMAND APPL POCSO/0101081/2017)				
14	POCSO SPL CASE	100224/2018	The State of Nehru Nagar Police Station Vs Rahul Shyamlal Chandel @ Ualya	
(Main Matter REMAND APPL POCSO/0100200/2018)				
15	POCSO SPL CASE	1000586/2018	The State of Mulund Police Station Vs Imtiyaz Istiyak Sayyed	pp
16	REMAND APPL POCSO	100306/2019	Deonar Police Station Vs Shafatali Mohammad Jama Sidhiqui	
17	POCSO SPL CASE	100264/2019	The State of Maharashtra - L.T. Marg Police Station Vs Jagannath Gopal Das	PP
18	SPL.CASE	100771/2020	The State Of R A K Marg Police Station Vs Shashikant Mahadeo Lad	PP
<u>REPORT</u>				
19	POCSO SPL CASE	100303/2017	GHATKOPER POLICE STATION Vs SAGAR BALU SURYAWANSHI	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	POCSO SPL CASE	100719/2018	The State of Vikroli Police Station Vs Aakash Vikas Kate and Others 01	PP
<u>STATEMENT US 313 CR.P.C.</u>				
2	POCSO SPL CASE	100591/2017	The State Nirmal Nagar Police Station Vs Faziulla Abdul Rauf Sayyed	
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	1000402/2018	The State of Vikhroli Police Station Vs Sonu Govindrao Kharat	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100061/2018	The State of Ghatkopar Police Station Vs Vishal Vasant Karade	
(Main Matter REMAND APPL POCSO/0101060/2017)				
5	POCSO SPL CASE	1000406/2018	Bhandup Police Station Vs Jagannath @ Gajya Krushna Kamble	PP
<u>REPLY/SAY</u>				
6	POCSO SPL CASE	1000638/2018	The State of Trombay Police Station Vs Yousuf Noor Khan	PP
7	POCSO SPL CASE	100667/2018	The State of Vakola Police Station Vs Anand Periyarwami Arjun	PP
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100325/2019	The State- B.K.C. Police Station Vs Mohd. Ashfak Lalmohamd Momin	PP
9	POCSO SPL CASE	100328/2019	The State of maharashtra - Vakola Police Station Vs Noor Mohd. Firoz Shaikh	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100437/2019	The State of Maharashtra - Wadala Police Station Vs Mohanlal Sundar Pashi	PP
11	POCSO SPL CASE	100484/2019	The State of Maharashtra - Shivajinagar Police Station Vs Darvesh Lukman Shaikh	PP
12	POCSO SPL CASE	100646/2019	The State of Maharashtra - Mahim Police Station Vs Mohd. Ehsan Arif Shaikh	PP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
13	POCSO SPL CASE	100129/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ALI HASAN BADALU ANSARI	
<u>R-E U-S 299 CR.P.C</u>				
14	SESSIONS CASE	100688/2013	The State Bandra p.stn Vs Rehasuddin Islamuddin Shaikh	Mr. Deepak Motiwala Sa
15	POCSO SPL CASE	100211/2014	The State Vikhroli P.S Vs Munna Divakar Swai	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 30-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100292/2015	The State of Meghwadi Police station Vs Mohd. Shahanawaz Pirmohamad Shaikh @ Shanu	
2	POCSO SPL CASE	100297/2015	The State Nagpada P.Stn. Vs Moti Baleshwar Dhobi	
3	POCSO SPL CASE	100304/2016	THE STATE OF VAKOLA POLICE STATION. Vs JOAQUIM JOHN DSOUZA	
4	POCSO SPL CASE	100017/2017	SHIVAJI NAGAR POLICE STATION. Vs SAJID NASIM AHMAD KHAN	
<u>APPEARANCE</u>				
5	POCSO SPL CASE	100384/2017	The State Bhandup Police Station Vs Ganesh Babu Pavaskar	
6	POCSO SPL CASE	100456/2017	The State Matunga Police Station Vs Mustafa Equbal Shaikh	
7	POCSO SPL CASE	100568/2017	The State Mankhurd Police Station Vs Nitin Rangnath Narwade	
8	POCSO SPL CASE	100666/2019	The State of Maharashtra -Kurla PP Police Station Vs Basantlal Sukhdeo Kori	
<u>REPORT</u>				
9	POCSO SPL CASE	100540/2015	The State of Wadala T.T.Police Station Vs Mohsin Mohibudin Ansari.	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	POCSO SPL CASE	100225/2018	The State of Nagpada Police Station Vs Ashfak Ahamad Januudin Shaikh	
(Main Matter REMAND APPL POCSO/0100230/2018)				
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100277/2016	THE STATE OF PANTNAGAR POLICE STATION. Vs ABDUL MOHHMAD KHALID	
3	POCSO SPL CASE	100221/2018	The State of Trombay Police Station Vs Nura Meheub Badshah Sayyad	
(Main Matter REMAND APPL POCSO/0100233/2018)				
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100299/2016	THE STATE OF DONGRI POLICE STATION. Vs SALMAN ABDULHAQ SHAIKH	
<u>CHARGE</u>				
5	POCSO SPL CASE	100477/2017	The State Vikhroli Police Station Vs Faijan Najir Bagwan	
<u>COMPLIANCE</u>				
6	POCSO SPL CASE	100360/2019	The State of Maharashtra - Tardeo Police Station Vs Altaf Abdul Mazid Ansari	PP
<u>APPEARANCE</u>				
7	SPL.CASE	100554/2020	The State Of Maharashtra Through Shahunagar Police Station Vs Gulam Makbul kasim Shaikh	PP
8	SPL.CASE	100559/2020	The State Of Maharashtra Through Antop Hill Police Station Vs Saddam Husen Mohamad Rafik Lunje	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	SPL.CASE	100628/2020	The State Of Maharashtra Through R.A.K. Marg Police Station Vs Vikram Naresh Goutamya	PP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
10	POCSO SPL CASE	100021/2017	PARKSITE POLICE STATION. Vs ARUNKUMAR DINANATH PANDEY	Adv. Prashant Pandey

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100514/2017	The State of Khar Police Station Vs Motiram Damodar Kale	
(Main Matter REMAND APPL POCSO/0100798/2017)				
<u>EVIDENCE</u>				
2	POCSO SPL CASE	100037/2017	NAGPADA POLICE STATION. Vs ATIF ABDUL HAMID KHAN	
3	POCSO SPL CASE	100097/2017	NIRMAL NAGAR POLICE STATION. Vs SUMIT SUDHIR BHINGARDIVE	
4	POCSO SPL CASE	100582/2017	The State Worli Police Station Vs Wilson Anthony Rodricks	
5	POCSO SPL CASE	100445/2018	The State of Wadala T T Police Station Vs Ahamad Atallah Ansari	
<u>CHARGE</u>				
6	POCSO SPL CASE	100039/2017	WADALA T T POLICE STATION. Vs HARIKISHAN ZINKAN GUJAR	
7	POCSO SPL CASE	100011/2018	The State of Vakola Police Station Vs Vijay Maruti Shinde	
(Main Matter REMAND APPL POCSO/0101001/2017)				
<u>REPLY/SAY</u>				
8	POCSO SPL CASE	1000408/2018	State Khar Police Station Vs Chintu @ Hussain Ashfak Hasan Shali	PP
9	M A IN ABA	100584/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<u>APPEARANCE</u>				
10	POCSO SPL CASE	100321/2019	The State of Maharashtra - Mulund Police Station Vs Sahil @ Aasif Zakir Ansari	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	POCSO SPL CASE	100352/2019	The State of Maharashtra - Pant Nagar Police Station Vs Satish Bhikaji Kamble	PP
12	POCSO SPL CASE	100365/2019	The State of Maharashtra - Vikhroli Police Station Vs Rohit Walmik Magare	PP
13	POCSO SPL CASE	100375/2019	The State of Maharashtra - Santacruz Police Station Vs Sumit Sunil Jadhav	PP
14	POCSO SPL CASE	100684/2019	The State of Maharashtra -N.M. Joshi Marg Police Station Vs Sanjay Hariprasad Mishra	PP
15	REMAND APPL POCSO	100394/2020	Faisal @ Ashfaq Akbarali Shaikh Vs RAK Marg Police Station	
16	SPL.CASE	100750/2020	The State - RAK Marg Police Station, Mumbai Vs Faijal @ AshafaQ Akabar Ali Shaikh	PP